

**GOVERNMENT OF INDIA  
PRIME MINISTER  
LOK SABHA**

UNSTARRED QUESTION NO:1433  
ANSWERED ON:14.08.2013  
ADDITIONAL POSTS FOR ALL INDIA SERVICES  
Reddy Shri Magunta Srinivasulu

**Will the Minister of PRIME MINISTER be pleased to state:**

- (a) whether the Government has sanctioned additional posts of All India Services particularly I.A.S. and I.P.S. to each State, including Andhra Pradesh;
- (b) if so, the details thereof during the last three years; and
- (c) the number of posts in each cadre and the actual demand of each State for each post, at present?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRIV. NARAYANASAMY)

(a) & (b): Yes, Madam. The proposals of the State Governments are considered by the Central Government as per the provisions of rule 4(2) of the IAS(Cadre) Rules, 1954. The cadre strength of the All India Services particularly the IAS/IPS of every State is normally reviewed in every cadre review as per the justifications/requirements projected by the concerned State Government. The details of sanctioned additional posts during the last three years pertaining to the IAS/IPS is given in the Annexure-I to this reply.

(c): At present, there are no demands from the State Governments. Cadre review of the IAS cadre of Assam-Meghalaya, Bihar, Karnataka, Maharashtra, Odisha and Tamil Nadu is due in the year 2013.

Annexure – I

Reply refer to part (a) and (b) of the Lok Sabha Unstarred Question No.1433 regarding "Additional Posts for All India Services"

Details of additional posts sanctioned during the last three years pertaining to the Indian Administrative Service

Sl. No.	State Cadre/ Joint Cadre	Senior Duty Posts before cadre review	Senior Duty Posts after cadre review
1.	Andhra Pradesh	188	204
2.	Gujarat	142	162
3.	Haryana	112	112
4.	Himachal Pradesh	71	80
5.	Kerala	116	126
6.	Madhya Pradesh	199	227
7.	Nagaland	39	50
8.	Sikkim	27	27
9.	Uttarakhand	51	66
10.	Uttar Pradesh	290	321
11.	West Bengal	171	195

Details of additional posts sanctioned during the last three years pertaining to the Indian Police Service

Sl.No.	State Cadre/ Joint Cadre	Senior Duty Posts before cadre review	Senior Duty Posts after cadre review
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1. Kerala 78 89
2. Nagaland 33 39